

18.00 hrs.

MR. DEPUTY SPEAKER : Mr. Sen, you may give all other points in writing to the Hon. Minister for his consideration.

SHRI BHOLA NATH SEN : I think we can do it here also as is the practice in Washington where the speeches are given in writing.

MR. DEPUTY SPEAKER : Mr. D. P. Yadav to speak.

SHRI D. P. YADAV (Monghyr) : Mr. Deputy Speaker, Sir, I rise to support the Demands for Grants of the Ministry of Irrigation and Power headed by the two able Ministers like Mr. Shankaranand and Mr. Arun Nehru. Today, it is not the first time that we are discussing irrigation and power systems in the country in the Parliament. We have had enough detailed discussion on these subjects on the floor of this House and we treasure it.

Mr. DEPUTY SPEAKER : Mr. Yadav, you may continue tomorrow.

[English]

#### BUSINESS ADVISORY COMMITTEE

##### Fifth Report

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) :

Sir, I beg to present the Fifth Report of the Business Advisory Committee.

[English]

#### PAPER LAID ON THE TABLE—Contd.

##### Notification under Central Excise Rules-1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the table a copy of Notification No. 107/85-CE (Hindi and English versions) published in Gazette of India dated the 16th April, 1985 certain amendments to Notification No. 68/83-CE dated the 1st March, 1983 so as to fully exempt tractors of Draw Bar Horse Power not exceeding 25 from the whole of the duty of excise leviable thereon as against the existing exemption in respect of tractors of Draw Bar Horse Power not exceeding 12, issued under the Central Excise Rules, 1944 together with an explanatory memorandum.

18.02 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, April 17, 1985/Chaitra 27, 1907 (Saka)*